

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1185.  
TO BE ANSWERED ON FRIDAY, THE 16<sup>TH</sup> DECEMBER, 2022.**

**NATIONAL E-COMMERCE POLICY**

**1185. SHRI AKHILESH PRASAD SINGH:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has notified and implemented the National e-Commerce Policy, 2019;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether Government has any proposal to control the ownership stake of foreigners in the e-Commerce sectors;
- (e) if so, the details thereof; and
- (f) the year-wise details of tax subsidy granted to e-Commerce companies in the last five years?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a) to (c):** No Sir. A draft e-Commerce policy was placed in public domain on 23rd February, 2019 for public consultations. Valuable suggestions have been received from various stakeholders.
- (d) & (e):** No such proposal is under consideration presently.
- (f):** No such details are maintained as there is no separate category for entities as e-Commerce companies as per the Income-Tax Act, 1961.

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